

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2447  
ANSWERED ON:18.03.2005  
COMMISSIONERATE-WISE COLLECTION OF EXCISE DUTY  
Adhalrao Patil Shri Shivaji

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Maharashtra is the leading State in respect of realizing the excise revenue;
- (b) if so, the total excise revenue realized by various commissionerate during 2003-04, Commissionerate-wise;
- (c) whether Maharashtra being a leading State in excise revenue realization, the cadres of superintendant and inspectors in Excise department in the State are facing stagnation;
- (d) if so, the reasons therefor; and
- (e) the steps being taken by the Government to remove stagnation in this cadres?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S. S. PALANIMANICKAM)

(a) : Yes, Sir.

(b) : Central Excise duty collected by the commissionerates of Central Excise in the State of Maharashtra during 2003-04 (provisional), Commissionerate - wise, is enclosed.

(c), (d) & (e) : Promotion from the grade of Superintendent of Central Excise to the Group A grade of Assistant Commissioner is made on the basis of all India Seniority List. Hence, the Superintendents of Central Excise working in the State of Maharashtra can not be considered in isolation for the purpose of promotion to the next higher grade. As regards the Inspectors of Central Excise, it is a localized cadre and promotions from this grade to the next higher grade of Superintendent of Central Excise depend on local factors such as superannuation, promotion to higher grade, etc. of the officers of the grade of Superintendent. In any case, in the last Cadre Restructuring of the Department, the strength in the grade of Superintendent in Central Excise Zones located in the State of Maharashtra was enhanced by 412 posts (an increase of 39.5%) in order to improve the promotional prospects of the Inspectors of Central Excise working in these zones.

**ANNEXURE**

**COMMISSIONERATE - WISE COLLECTION OF CENTRAL EXCISE DUTY DURING 2003-04 (PROVISIONAL) FROM THE COMMISSIONERATES OF CENTRAL EXCISE IN THE STATE OF MAHARASHTRA**

(Rs. in Crore)

Sl.No. Name of Commissionerate Central Excise duty  
collection during  
2003-04 (Prov.)

1. Mumbai-I	3634.96
2. Mumbai-IV	433.44
3. Mumbai-V	268.33
4. Thane-I	349.19
5. Thane-II	170.05
6. Belapur/Mumbai-VI	1173.01

7 Mumbai-II 1033.25

8. Mumbai-III 355.43

9. Raigarh/Mumbai-VII 1193.00

10. Pune-I 1537.12

11. Pune-II 562.39

12. Pune-III 1948.20

13. Nagpur 932.85

14. Aurangabad 732.56

15. Nasik 2157.39

TOTAL 16481.17